

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 17 of 1995

Friday, this the 6th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. NM Raju,
Diesel Assistant,
Carriage and Wagon Superintendent's Office,
Southern Railway, Palghat Junction,
Palghat.
2. H Rahim,
Diesel Assistant,
Carriage and Wagon Superintendent's Office,
Southern Railway, Palghat Junction,
Palghat.
3. KK Prakash,
Diesel Assistant,
Loco Foreman's (Running) Office,
Southern Railway, Shornur Railway Station,
Shornur.
4. Sheriff P Yoosaf,
Diesel Assistant,
Loco Foreman's (Running) Office,
Southern Railway, Shornur Railway Station,
Shornur.
5. Benny K Varghese,
Diesel Assistant,
Loco Foreman's (Running) Office,
Southern Railway, Shornur Railway Station,
Shornur.
6. VK Babu,
Diesel Assistant,
Loco Foreman's (Running) Office,
Southern Railway, Shornur Railway Station,
Shornur.
7. D Sunil Kumar,
Diesel Assistant,
Carriage and Wagon Superintendent's Office,
Southern Railway, Palghat Junction,
Palghat.
8. C Hari Kumar,
Diesel Assistant,
Carriage and Wagon Superintendent's Office,
Southern Railway, Calicut Railway Station,
Calicut.
9. E Santhosh,
Diesel Assistant,
Crew Booking Office, Southern Railway,
Erode Junction, Erode.
10. VR Prakash,
Diesel Assistant,
Crew Booking Office, Southern Railway,
Erode Junction, Erode. Applicants

By Advocate Mr. TC Govindaswamy

Vs.

1. The General Manager,
Southern Railway, Park Town PO,
Madras-3.
2. The Chief Personnel Officer,
Southern Railway Head Quarters,
Park Town PO, Madras-3.
3. The Divisional Personnel Officer,
Southern Railway,
Palghat Divisional Office, Palghat.
4. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Divisional Office,
Trivandrum-14.

.. Respondents

By Advocate Mrs. Sumathi Dandapani

O R D E R

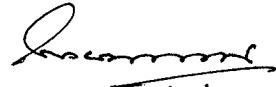
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants before us seek a direction to transfer them from the Palghat Division to Trivandrum Division. According to them, the rules issued by the Railway Board are not followed by the Divisional Officers. If that is so, applicants should bring their grievances to the notice of the Railway Board.

2. Learned Counsel submits that if grievances of applicants are considered on merits, he is confident that the Divisional Authorities would grant appropriate reliefs. We permit applicants to make individual representations regarding their cases to the competent authority, namely second respondent Chief Personnel Officer. If such representations are made, second respondent Chief Personnel Officer will pass appropriate orders thereon within six weeks of the date of receipt of the representation.

3. With these directions we dispose of the application. No costs.

Dated the 6th January, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN